

GOVERNMENT OF INDIA

MINISTRY OF COMMUNICATION AND INFORMATION TECHNOLOGY

RAJYA SABHA

QUESTION NO 18.11.2010

ANSWERED ON

REFUND OF SPECTRUM FEE .

938

Shri Naresh Gujral

Will the Minister of COMMUNICATION AND INFORMATION TECHNOLOGY be pleased to state :-

(a) whether Government is aware that some of the Telecom Companies who bid for 2G spectrum licence have been facing financial difficulties and wish to wind up their affairs in the country;

(b) whether the Department of Telecom has been approached by any of them to surrender their licences; and

(c) whether Government is thinking of refunding the spectrum fee or would it allow these companies to freely trade their spectrum with other telecom companies?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

(SHRI SACHIN PILOT)

(a) & (b) Sir, no request has been received in the Department of Telecom (DoT) from Unified Access Service (UAS) Licensees granted UAS licences in 2008 regarding surrender of licence due to financial difficulties.

(c) As per UAS Licence condition, the one time entry fee paid by the licensee prior to signing of license agreement is non-refundable. Spectrum cannot be traded at present.